COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 22 OF 2017 & IA NO. 694 OF 2016

Dated: 6th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s ACME Panipat Solar Power Pvt. Ltd. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on <u>17.01.2018</u>.

COURT MASTER